

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 707 of 2020

IN THE MATTER OF:

Solenis Chemicals (India) Pvt. Ltd.

...Appellant

Versus

Arjun Pulp and Paper India Pvt. Ltd.

...Respondent

Present:-

For Appellant: Ms. PCS Sanchita, Advocate.

**For Respondent: Mr. Rohan Rajasekaran and Mr. Kartik Malhotra,
Advocates**

ORDER
(Virtual Mode)

12.11.2020 Learned counsel for the Appellant states that the arguing counsel is not well. She seeks time.

List the Appeal 'For Admission (After Notice)' Hearing on **22nd December, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

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